

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 146 of 99
(OA 211 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

BIDYADHAR PANDEY & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents: Mr. M.S. Banerjee, counsel

Heard on : 9.4.99

Order on : 9.4.99

O R D E R

S.N. Mallick, VC

None appears for the petitioners in this MA. Mr. M.S. Banerjee, 1d. counsel appears for the respondents. In the said application a prayer has been made for fixing a date of hearing of the OA. The application is pending since 1996 and it is otherwise ready for hearing. Let this OA be listed for hearing on 15.7.99. MA therefore stands disposed of.

Shyam
MEMBER (A)

Mallick
VICE-CHAIRMAN

in